

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 85**

Dated Guwahati, the 21<sup>st</sup> November, 2020

In partial modification of the Notification No. 53 dated 31.07.2020, Hon'ble the Chief Justice (Acting) has been pleased to direct that, matters which were not earlier included shall also be listed with the permission of Hon'ble Judges presiding over the respective Courts in the Principal Seat of the Gauhati High Court at Guwahati and in all the Outlying Permanent Benches at Kohima (Nagaland), Aizawl (Mizoram) and Naharlagun (Arunachal Pradesh).


By order,

Sd/- Raktim Duarah  
**REGISTRAR GENERAL**

**Memo No. HC. III - 06/2020 /3302.3322/G dated Guwahati, the 21<sup>st</sup> November, 2020.**  
**Copy to:**

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to forward this Notification amongst the respective District/ Subordinate Courts within their jurisdiction.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The District & Sessions Judge, \_\_\_\_\_ Assam.
5. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
6. The Principal Judge, Family Court, \_\_\_\_\_ Assam.
7. The Member, MACT, \_\_\_\_\_, Assam.
8. The Presiding Officer, Special Court \_\_\_\_\_, Assam.
9. The Presiding Officer, Labour Court \_\_\_\_\_, Assam.
10. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
12. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*

22. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
23. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
24. The Court Masters, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
25. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
28. The Gauhati High Court Notice Board, (Old Block & New Block).

  
REGISTRAR GENERAL  
*M. S. S.*  
24/11/20